

E-Sewa Kendra inaugurated at Gwalior Bench of M.P. High Court

Gwalior 03.12.2021

In contemplation of the initiative of e-Committee, Supreme Court of India, e-Sewa Kendra was inaugurated by Hon'ble Shri Justice Ravi Malimath, Chief Justice of Madhya Pradesh High Court in the august presence of Hon'ble Shri Justice Rohit Arya, Chairman, e-Committee, High Court of M.P., companion Judges and Shri M.P.S. Raghuvanshi, President, High Court Bar Association, Gwalior.

It is worth mentioning that under the initiatives of e-Committee, Supreme Court of India e-Sewa Kendra's are established in the High Courts and in District Courts of every State. It enables litigants to obtain information with respect to case status and to obtain copies of judgments and orders. These centres also extend assistance in e-filing of cases. These Kendra's represent a significant step for the common man and his right to access to justice.

The e-Sewa Kendra inaugurated today will facilitate litigants and lawyers in respect of their cases. 10 services such as Information related to Case Status, Next Date of Hearing, Obtaining of Certified Copies, e-filing, e-payment, e-court fees, e-court mobile application, e-mulakat - prison appointment and free legal services shall be made available to the litigants.
